

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 104(ND)/2014
CA NO.

CORAM:

PRESENT: **SH. R. VARADHARAJAN**
Hon'ble MEMBER (J)


SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF **SPECIAL** BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 20.07.2016 **TAKEN UP BY THE SPECIAL BENCH.**

NAME OF THE COMPANY: **Ms. Payal Kapoor**
Vs.
M/s. Laguna Holdings Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013.


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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|----|--------------------------|------|------------------------------|--|
| 1. | Vishudee Gande, Sr. Adv. | Adv. | for Respondent no.
1 to 3 |  |
| 2. | Vipul Gande, Adv. | Adv. | | |
| 3. | Tarun Mehta, Adv. | Adv. | | |
| 4. | Shelly Khanna, Adv. | Adv. | | |

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|----|------------------------|------|-------------|---|
| 1. | Abhishek Swaroop, Adv. | Adv. | Petitioner. |  |
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Order

At request of the parties, list the matter on 01.08.2016 at 10.30 a.m.


(R. VARADHARAJAN)
MEMBER (J)


(S.K. MOHAPATRA)
MEMBER (T)